

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 129(ND)12

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

**NAME OF THE COMPANY:** Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Amol Vyas, Advocate		
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	For the Respondent (s)	: Mr. Sandip Taneja, Advocate Mr. Amit Agrawal, Advocate		
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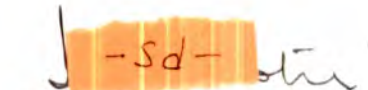
**Order**

Arguments of the Petitioner have been heard. At this stage, a proposal has been given on behalf of the respondent for consideration of the petitioner. Ld. Counsel submits that he shall seek necessary instructions in this respect.

To come up on 10<sup>th</sup> August, 2017.

  
-sd-

**(S. K. Mohapatra)**  
**Member (T)**

  
-sd-

**(Ina Malhotra)**  
**Member (J)**